

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

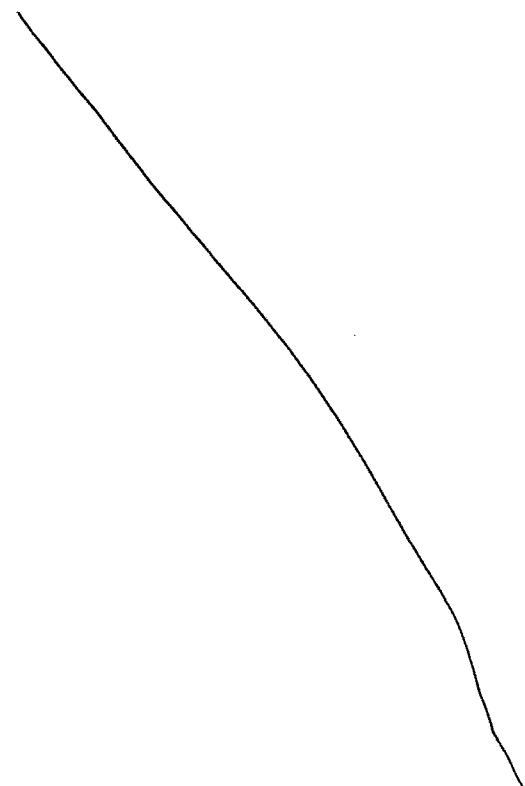
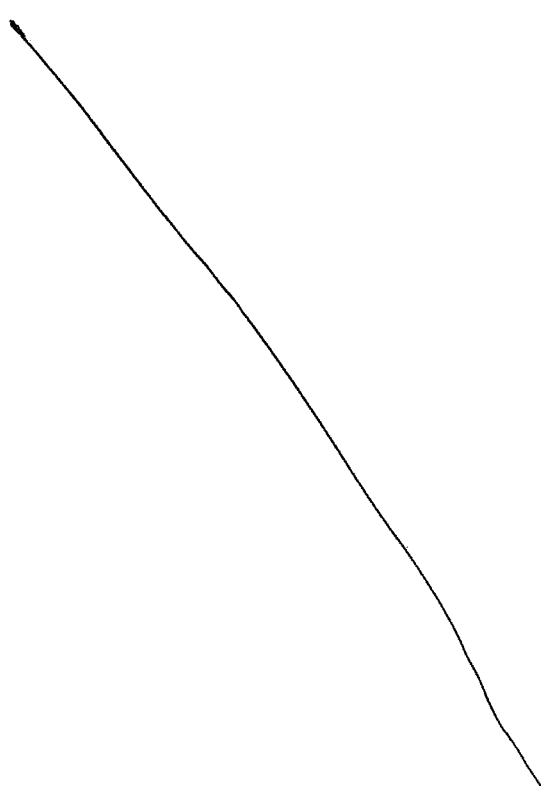
APPLICATION NUMBER : MA/390/IB/2018  
IN  
MA/90/IB/2018  
IN  
PETITION NUMBER : CP/540/IB/2017  
NAME OF THE PETITIONER(S) : State bank of india  
NAME OF THE RESPONDENT(S) : RP & 3 Others  
UNDER SECTION : 43

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. V.M. KARTHICK .  
for Ramalingam &  
Associates

Counsel for Applicants

V.M. Karthick



(19)

**MA/390/IB/2018 IN MA/90/IB/2018 IN CP/540/IB/2017**

**ORDER**

Counsel for Applicant (State Bank of India) present. Counsel for RP present. This application is filed by the Applicant (State Bank of India) for impleading themselves in MA/90/IB/2018. No objection reported by the Respondents.

In view of the above, **MA/390/IB/2018** is allowed.

  
**(S VIJAYARAGHAVAN)**  
**Member (Technical)**

  
**(K ANANTHA PADMANABHA SWAMY)**  
**Member (Judicial)**

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